

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

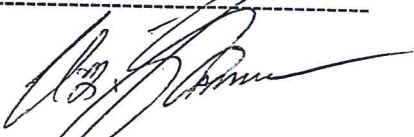
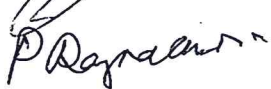
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/698/IB/2017
NAME OF THE PETITIONER(S) : STATE BANK OF INDIA
NAME OF THE RESPONDENT(S) : FRONTIER LIFELINE PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
	M. L. Ganesh	Corporate Auditor	
	P. RAGHUVATHAN FOR T.S. GOPALAKRISHNAN	"Debtor" Respondent	

ORDER

Counsel for petitioner/Financial Creditor and counsel for respondent/corporate debtor are present. Counsel for respondent stated that talks between the company and the Government of Tamil Nadu are in progress in relation to the investment to be made in the respondent company and a meeting is scheduled on 19.01.2018 in this regard. Further he stated that the respondent company is involved in manufacture of life saving products. He prayed for time to make submissions in regard to the outcome of the talks. Considering the submissions, the Adjudicating Authority is inclined to grant time at request. Put up on 05.02.2018.

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc